

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI

Dated: 11.09.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASE WHICH COULD NOT BE TAKEN-UP ON 11.09.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST IT

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 317/2015	Rashid Ali Warsi Vs UPSIDC Ltd. & Ors.	Mr. Nandlal Kumar, Adv. for Applicant Mr. Rajesh Raina, Adv. for R-1 &3 Mr. Pradeep Mishra, Adv. for R-2 Ms. Priyanka Swami, Adv. for State of UP Dr. Sandeep Singh, Adv. Mr. Shubhankar Jha, Adv. for MPPCB Mr. Rajkumar, adv. for CPCB Mr. Ravi P. Mehtrotra, Adv. for UPSIDC Mr. Ashish Batra, Adv. Mr. Pradeep Jain, Adv. Mr. Rahul Pratap, Adv. Mr. R.K. Singh, Adv. Mr. I.K. Kapila, Adv.	18.09.2018

COURT MASTER